

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/2544/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
Special Judge, CBI, Assam,
Addl. Court No. II,
Chandmari, Guwahati-3.

Dated Guwahati the ²¹ March, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/176, dtd. 19.03.2024.
Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of casual leave on 27.03.2024, 28.03.2024 and 30.03.2024 and station leave permission**, has been granted.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/2545/A, dated

Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)